

to supply from Chiplima power house. Perhaps the hon. Member knows that one more plant with a capacity of 1,25,000 kw. is being installed to meet power shortage.

Muslim Wakf Act 1954

*1493. Shri Mohammed Tahir: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Muslim Wakf Act 1954 has not been enforced in the Punjab State;

(b) if so, whether it is a fact that due to non-enforcement of the said Act the Wakf properties are mismanaged;

(c) whether it is a fact that the Chief Minister of the Punjab has requested the Central Government to enforce the said Act in the Punjab;

(d) if so, whether Government propose to enforce the same and if so when; and

(e) in how many States the said Act has been enforced so far?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (e). A statement is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 36].

गुड़गांव में नहर

*१४९४. श्री प्रकाश बीर शास्त्री : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली से मुरंग निकाल कर गुड़गांव में नहर निकालने की जो पंजाब सरकार की योजना है उसके लिये केंद्र ने कितना अनुदान दिया है ;

(ख) इस नहर का निर्माण कार्य कब आरम्भ होगा ; और

(ग) कितान भू-भाग इससे लाभ उठा सकेगा ?

सिंचाई और विद्युत् मंत्रियों (श्री हथी) : (क) गुड़गांव नहर मुरंग योजना के लिये भारत सरकार ने अब तक कोई राशि नहीं दी है ।

(ख) योजना पंजाब सरकार द्वारा तैयार की जा रही है ।

(ग) प्रस्तावित योजना से ५,९०,००० एकड़ क्षेत्र को लाभ होने की आशा है ।

श्री प्रकाश बीर शास्त्री : क्या मैं यह जान सकता हूँ कि इस योजना का श्रीगणेश कब हुआ था, और अब तक इस योजना को कार्यान्वित करने में इतनी अधिक देर क्यों हो रही है ?

Shri Dasappa: I shall be grateful if the English version of the answer is also read.

Mr. Speaker: Let him first answer this supplementary; then he may also read the English version of the answer.

Shri Hathi: Sir, so far as the supplementary is concerned, this scheme has been taken up by the Punjab Government and not by the Central Government. The scheme has not yet been included in the Second Plan nor has it been scrutinised by the C.W.P.C. It is, therefore, not possible to say when the scheme would actually start.

I shall now read the English version of the answer.

(a) No amount has been allocated so far by the Government of India for the Gurgaon Canal Tunnel Scheme.

(b) The scheme is under preparation by the Government of Punjab.

(c) Under the proposed scheme, an area of about 5,90,000 acres is likely to be benefited.

श्री प्रकाश बीर शास्त्री : मैं यह जानना चाहता हूँ कि चूंकि गुड़गांव पंजाब का वह जिला है जो सब से पिछड़ा हुआ कहा जाता है,

और वास्तविकता भी यही है, इसलिये उस जिले की स्कीमों में इतनी देर करने से क्या पूरे जिले के पूरे भाग को हानि नहीं होगी ? यदि हाँ, तो सेंट्रल गवर्नमेंट इस स्कीम को पूरा करने के बारे में पंजाब गवर्नमेंट को इस प्रकार का संकेत क्यों नहीं देती ?

Shri Hathi: The Central Government does not start any scheme. What the Central Government does is to examine the scheme as submitted by the various States. If it is found that it is technically sound, if the State wants it to be included in the Plan, it goes to the technical committee of the Planning Commission and when it approves it is included in the Plan. To start work is for the State Government. The inclusion is for the Planning Commission. But, as I mentioned, it is not included because the scheme is not in a way complete. They have submitted a canal scheme but there are points to be determined in regard to that scheme: actual sources of water, from which of the sources water has to be utilised, from where, etc.

श्री सिंहासन सिंह : on a point of order. इस भवन का कन्वेंशन यह रहा है, कि हिन्दी का सवाल हो तो जवाब भी हिन्दी में दिया जाता है, लेकिन यहाँ पर अंग्रेजी में जवाब दिया जा रहा है।

अध्यक्ष महोदय : पूरी तरह ऐसा नहीं हो सकता।

Shri P. R. Patel: May I know whether the Punjab Government has had any help in the matter?

Shri Hathi: The question of help would only arise when it is included in the Plan and the work has to be taken up.

Shri Kamal Singh: How much amount is the Punjab Government intending to spend on this scheme?

Shri Hathi: The question of spending does not yet arise; it will not arise

until it has been included in the Plan. It is still in the stage of investigation; it has not yet been examined by the technical committee of the Planning Commission.

Shri Kamal Singh: What is the estimated cost of this Plan?

Shri Hathi: About five crores of rupees.

Sardar Iqbal Singh: In view of the different assurances given in this House by the different Ministers—Shri Kidwai, the present Food Minister—and in view of the fact that this problem is being discussed every year, in every session, may I know whether the Central Government has asked the Punjab Government to do something about this?

Shri Hathi: The Punjab Government has prepared a scheme; there is no question of asking them to prepare a scheme.

Shri Jadhav: May I know whether it is likely to be included in the Third Plan?

Shri Hathi: I cannot say today; I hope it will be included.

Tinnevely-Cape Comorin Rail Link.

*1495. **Shri Thanulingam Nadar:** Will the Minister of Railways be pleased to state:

(a) whether any survey of the Tinnevely-Cape Comorin Railway line in the Madras State has been done;

(b) if so, when and with what result; and

(c) whether a copy of the survey report will be laid on the Table?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). A Traffic survey was sanctioned in 1955. The survey report is under compilation and has not been received as yet.

(c) Does not arise.